

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
IA No. 304/JPR/2022
MA (IBC) No. 08/JPR/2023
CP No. (IB)- 270/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Mr. Inderpal Singh

.... Financial Creditor/Applicant

Versus

M/s Ninaniya Estates Ltd.

...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

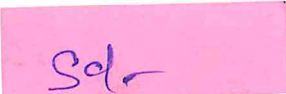
Present Through Video Conferencing: -

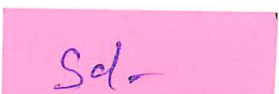
For the Applicant : None appeared

For the Respondent : Sonal Anand, Adv.

ORDER

None appears on behalf of the Petitioner. Mr. Sonal Anand, Adv. appearing on behalf of the Respondent. List the matter on 05.03.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

February 07, 2024